

**Central Administrative Tribunal  
Principal Bench**

OA No. 3131/2017

This the 11<sup>th</sup> day of September, 2017

***Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)***

1. Sh. Ashok Pradhan (APD),  
Aged 55 years,  
S/o Late Althun Singh,  
R/o D/25, Phase-IV,  
Ayanagar, Delhi.
2. Sh. Jai Naryan (APD),  
Aged 52 years,  
S/o late Zutther Singh,  
R/o Vill. & PO Garghi Harsroop,  
Gurgaon, HR.
3. Sh. Nirankar Dutt (APD),  
Aged 56 years,  
S/o Late Tara Chand  
R/o F-383, Gali No.6, Ganga Vihar,  
Shahdara, Delhi.
4. Sh. Ramesh Kumar (APD),  
Aged 57 years  
S/o Late Ramu,  
R/o 250, Masjid Mod, NDS Part-II,  
Delhi-49.
5. Sh. Kure Ram, (APD),  
Aged 52 years,  
S/o late Nathu Ram  
R/o Vill.&PO Kangenheri, Delhi.
6. Sh. Raj Kumar (APD),  
Aged 56 years,  
S/o Sh. Dharamveer Singh,  
R/o RZH-828, Raj Nagar-II,  
Palam Colony, New Delhi-45.
7. Sh. Hari Kishan (APD),

Aged 58 years  
S/o Late Jagdish Lal,  
R/o Vill. Panher Kalan PO Fathepur,  
Tehsil Balabgarh Distt. Faridabad (HR).

8. Sh. Mukesh Kumar, (APD),  
Aged 58 years,  
S/o Sh. Rishal Singh,  
R/o Dharampura, Sec.108, GGN.
9. Sh. Ramesh Chand, (APD),  
Aged 57 years,  
S/o late Roop Chand,  
R/o NL 470, JJ Colony, Wazirpur, Delhi-52.
10. Sh. Yogesh Kr. Aggarwal, (APD),  
Aged 53 years,  
S/o Late B.D. Aggarwal,  
R/o RZ.1/B Gali 3, Dada Chatri wala Marg,  
Raj Ngr. Part-I, Palam Colony, Delhi.
11. Sh. Jeet Ram, (APD),  
Aged 56 years,  
S/o Dayapal,  
R/o Vill. Alibrahaman, Teh. Hathin  
Distt. Palaval (HR).
12. Sh. C.Vijayan (APD),  
Aged 59 years,  
S/o S.Chinnannan,  
R/o H.No.5 Ring Road Pump Station,  
DJB Staff Quarter Ashram,  
N.Delhi.
13. Sh. Tejpal Singh (APD),  
Aged 57 years,  
S/o Late Khyali Ram,  
R/o RZF/100/22, Gali No.41 Sad Ngr,  
Palam Colony, N.Delhi.
14. Sh. Prem Prakash Chandel,  
Aged 47 years,  
S/o Late Om Prakash Chandel,  
R/o H.No.L/58, First Floor, Srinivas Puri,  
Delhi.
15. Sh. Harender Kushwaha (APD),

Aged 54 years,  
S/o Sh. Ranvichaar Kushwaha,  
R/o Shakti Vihar 'A' Blcok Gali No.4,  
H.no.76 A Mitha Pur Colony, Badarpur.

16. Sh. Ram Swroop (APD),  
Aged 54 years,  
S/o late Shriram,  
R/o H.No.F/ 19, Khan Pur Extension,  
Back of DTC Bus Depot, Delhi.
17. Sh. Kunwar Singh (APD),  
Aged 58 years,  
S/o Sh. Faqeero Singh,  
R/o H.No.94, Type-II,  
Staff qtr. Jal Vihar, Delhi.
18. Sh. Vivekanand Bhardwaj (APD),  
Aged 58 years,  
S/o Late Krishnanand, Bhardwaj,  
R/o H.No.364, A/2 Chirag Delhi, N.Delhi.
19. Sh. Ramvir Singh (APD),  
Aged 57 years,  
S/o Late Rajpal Singh,  
R/o Vill. Norojpur Gurgar, PO Khas,  
Distt. Bhagpat, UP.
20. Sh. Bijender Singh (APD),  
Aged 57 years,  
S/o Sh. Bhagmal Singh,  
R/o Vill. Daya Ngr. PO Upera,  
Distt. Gaziabad (UP).
21. Sh. Kanchid Khan (APD),  
Aged 58 years,  
S/o late Badlu Khan,  
R/o H.No.1045, Vill. Pasonada,  
PO Khas Distt.  
Gaziabad (UP).
22. Sh. Karan Singh (APD),  
Aged 59 years,  
S/o Late Niranjan Singh,  
R/o H.No.C-426, Chirag Delhi-17.
23. Sh. Fundan Singh (APD),

Aged 59 years,  
S/o Sh. Nathan Singh,  
R/o Vill. Agraula PO Khas Distt. Gaziabad (UP).

24. Sh. Om Prakesh (APD),  
Aged 54 years,  
S/o Sh. Prabhu,  
R/o Vill. Mundahera, Distt. Jhajjar (HR).

25. Sh. Chander Pal Singh (APD),  
Aged 56 years,  
S/o Sh. Dhara Singh,  
R/o H.No.249/I Rama Market, Munirka,  
N.Delhi.

26. Sh. Ajipal (APD),  
Aged 59 years,  
S/o Sh. Bhav Singh,  
R/o Vill. Tunmsra, PO Khetala  
Tehsil Hodel,  
Distt. Palawal (HR).

27. Sh. Ram Phool (APD),  
Aged 56 years,  
S/o Sh. Lakhpant,  
R/o H.No.564, Sec.2, Housing Board Colony,  
Distt. Palwal (HR).

28. Sh. Ramudar Tiwari (APD),  
Aged 56 years,  
S/o Sh. Rajendra Tiwari,  
R/o H.No.D-7 SS Gali no.4, Om Enclave-II,  
Agban Rd. Faridabad (HR).

29. Sh. Tula Ram (APD),  
Aged 56 years,  
S/o Devi Ram,  
R/o Vill. Khambi PO Khas Tehsi. Hodel,  
Distt. Palwar (HR).

30. Sh. Ganga Ram (APD),  
Aged 50 years,  
S/o Sh. Bed Ram,  
R/o Vill. Mandavali PO Tigaon,  
Distt. Faridabad (HR).

31. Sh. Sunil Kr. Jain (APD)

Aged 56 years  
S/o Padam Pd. Jain  
R/o H.No.1856, Sec.8, Faridabad (HR).

32. Sh. Ram Kumar (APD),  
Aged 54 years,  
S/o Late Hari Giri,  
R/o H.No. 466, Block-E, Gali No.7A,  
Sangam Vihar, N.Delhi-110080.
33. Sh. Sushil Kumar (APD),  
Aged 50 years,  
S/o Brijeshwar Dayal Sharma,  
R/o H.No.A.11/4, Ankur Encl.,  
Gali No.4, Karawal Ngr. Delhi-94.
34. Sh. Sateshwar Kumar (APD),  
Aged 50 years,  
S/o Late Chet Ram  
R/o 1009, E Lohia Gali No.4,  
Babarpur, Shahdara,  
Delhi.
35. Sh. Narendra Kumar (APD),  
Aged 51 years,  
S/o Sh. Mohar Singh,  
R/o B-33/4, Gali No.1, Arjun Mohalla  
Maujpur, Delhi.
36. Sh. Jitender Kr. Sharma (APD),  
Aged 57 years,  
S/o Roop Ram Sharma,  
R/o A-35, Fali No.1, RST Enclave,  
Johripur Rd. Delhi.
37. Sh. Om Prakash Sharma (APD),  
Aged 50 years,  
S/o Sh. Bhagwat Pd. Sharma,  
R/o D-64/4 Soboli Ext., Delhi.

All are working as Assistant Pump Driver Group (C)

... Applicants  
(By Advocate: Ms. Sumedha Sharma)

Versus

1. Lt. Governor, Delhi,  
Raj Niwas Marg, Civil Lines,  
NCT Delhi, New Delhi-110054.
2. CEO, DJB,  
Delhi Jal Board, Varunalya, Phase II,  
Karol Bagh, Delhi, New Delhi.
3. Director (Finance), DJB,  
Delhi Jal Board, Varunalya, Phase II,  
Karol Bagh, Delhi, New Delhi.
4. Director (A&P) DJB,  
Delhi Jal Board, Varunalya, Phase II,  
Karol Bagh, Delhi, New Delhi.

... Respondents

(By Advocate: Sh. P.K.Singh proxy for Sh. Rajeev Kumar)

**ORDER (ORAL)**

**By Hon'ble Mr. V.Ajay Kumar, Member (J)**

Heard learned counsel for the parties.

2. MA No.3313/2017 filed for joining together is allowed.
3. Applicants, who are presently working as Assistant Pump Drivers with the respondents – Delhi Jal Board, are seeking the following reliefs:

“a) Direct the respondents to remove the anomaly in the pay of applicants and step-up/refix their pay at par with their juniors and counterparts APDs and quash the order dt. 21/10/2016 passed by respondents.

b) Direct the respondents to grant 3% increment in the pay of applicants as per their office order and consider the applicants for next promotion as PD if they are otherwise eligible.

- c) All consequential benefits may be granted to the Applicants.
- d) Any other or further order(s)/relief(s), directions which this Hon'ble Tribunal may deem fit and proper in the interest of justice, for fixation of pay of the applicants.
- e) Cost of the proceedings be awarded in favour of the applicants and against the respondents.”

4. The main grievance of the applicant is that their claim was rejected by the respondents vide Annexure A-1 order which is not a speaking order and no reason for rejection is given. A bare perusal of this order, support the submission of the applicants.

5. The representations filed along with OA made by the applicants are also, in our view, not exhaustive. In the circumstances, the OA is disposed of without going into the merits of the case by permitting the applicants to make an appropriate detailed representation to the concerned authority ventilating their grievances within one week from the date of receipt of a copy of this order and on receipt of such representation from the applicants, respondents shall pass a speaking and reasoned order within 60 days therefrom, in accordance with law.

( Nita Chowdhury)  
Member (A)

( V. Ajay Kumar )  
Member (J)

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